

Annexure – 1

Name of the corporate debtor: Sri Balaji Forest Products Private Limited;

Date of commencement of Liquidation: 18.10.2019;

List of creditors as on: 15.12.2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Bank Of India	BSR Code: 0221551	02-11-2020	1,46,62,80,000	1,46,62,80,000	Secured Financial Creditor	1,46,62,80,000	1,46,62,80,000	NO	100	NIL	NIL	NIL	NIL	NIL

Note: Bank of Baroda, ICICI bank and IDBI bank has also filed their claim in Form C against invocation of corporate guarantee given by the CD for the financial assistance given by these banks to another group company of the CD – M.K.Patel Exim Pvt Ltd. The three banks are in consortium arrangement, Bank of Baroda being the lead bank. RP has asked them to approach NCLT, Kolkata bench in this regard since they failed to lodge their claim within 90 days from the date of public announcement.